NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No. 535/KB/2017 I.A.No. 34/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M

Name of the Company		Sanjay Kejariwal- Vs- Silver Arts Manufacturing Pvt.Ltd. & Ors.		
Under Section		241/242		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. A 2. 3	Swabbi Jo Swil Gup	saneyee, Adrocale baneyee, Adrocale ha, Adrokale	te for Sanjiv Kejr	Sersabhi Danne
1. Mr 2 - Mr 3. Mr	r. Jishma C r. Rahud S r. S. G. M	lingh) Res	Inocate for pondent No: 2,93	Pehrl Sig.

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1, 2 and 3 is present.

List it on 15/01/2018.

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(Jinan K.R.) Member (J) &d

(V.P.Singh) Member (J)